

[Shri C. P. N. Singh]

regarding Association of Engineers and Scientists. Government has noted his suggestion...

SHRI K. P. SINGH DEO: Not 'Association'; I said 'Service'.

SHRI C. P. N. SINGH: I stand corrected. We will definitely look into it.

Regarding liquid fuel, the hon. Member is aware that our scientists and engineers are looking into this very important aspect and we have, to a great extent, managed to overcome our problem as can be seen from the Polar Satellite Launch Vehicle which uses a liquid-fuelled engine. This is now under further development.

The hon. Member made various complimentary remarks about the scientific community which, I am sure, every Member of this august House will endorse.

RESOLUTION RE. APPRECIATION OF INDIAN SCIENTISTS FOR SUCCESSFUL LAUNCHING OF THE APPLE

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): Mr. Speaker, Sir, with your permission, I should like to move:

"Having heard the statement on the launching of the APPLE and the inauguration of the Utilisation Experimental Programme, this House places on record its deep appreciation of the dedicated work and patriotic zeal of our scientists, engineers, technicians and workers on this great achievement in the sphere of space technology."

MR. SPEAKER: The question is:

"Having heard the statement on the launching of the APPLE and the inauguration of the Utilisation Experimental Programme, this House places on record its deep appreciation of the dedicated work and patriotic zeal of our scientists, engineers, technicians and workers on this great achievement in the sphere of space technology."

The motion is adopted unanimously.

The motion was adopted.

MR. SPEAKER: Now we adjourn for lunch and meet again at 2.30 p.m.

The Lok Sabha adjourned for lunch till thirty minutes past fourteen of the Clock.

The Lok Sabha reassembled after Lunch at thirty-five minutes past fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

MR. DEPUTY-SPEAKER Now, Statement by Minister...

SHRI GEORGE FERNANDES (Muzaffarpur): Sir, I am giving a motion... (Interruptions)

MR. DEPUTY-SPEAKER: You have not taken my permission. I am sorry. I am not permitting you. Nothing will go on record. It should not be recorded. Now, statement by Minister.

SHRI GEORGE FERNANDES:**

MR. DEPUTY-SPEAKER: I am not permitting you. You have not given notice. This will not go on record. Mr. Minister.

SHRI GEORGE FERNANDES:**
